

- (iii) Saunra as synonym of Sawar, Sawara.
- (iv) Bhuiyan, Bhuyya as synonyms of Bharia Bhumia.
- (v) Kisan as synonym of Nagesia, Nagasia.
- (vi) Rautia
- (vii) Parganiha, Pradhan as synonyms of Pardhan

In the List of Scheduled Castes:—

- (i) Chik Ganda/Chik/Cheek as synonyms of Ganda, Gandi.
- (ii) Mahra, Mahara as synonyms of Mahar, Mehar, Mehra.
- (iii) Audhelia, Adholia, Adhoria, Adhoulia as synonyms of Audhelia.
- (iv) Soot Sarathi as synonyms of Ghasi, Ghasia.

These proposals have been processed accordance with modalities approved by the Government of India on 15-6-1999 (further amended on 25-6-2002) for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists for Scheduled Castes and Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the concerned State Government/Union Territory Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered for amendment of legislation.

The 'Abhuj Maria' and 'Hill Korwa' communities have been included in entry no. 16 and 27 respectively in the list of Chhattisgarh State, through 'The Constitution (Scheduled Tribes) Order (Amendment) Act, 2013 dated 18.09.2013.

Education level among tribals

†3183. SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that despite constant assistance from Government the education level among tribals in the country is still low;
- (b) if so, the reasons therefor and the details thereof;
- (c) whether Government is contemplating to bring in comprehensive changes in ongoing programmes for spreading education among the tribal people in the country; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) to (d) As per information furnished by the Ministry of Human Resource Development, the Sarva Shiksha Abhiyan (SSA),

†Original notice of the question was received in Hindi.

which is the main vehicle for implementation of the provisions of the RTE Act, 2009, provides for free and compulsory elementary education to all children in the age group of 6 to 14 years, including the children of tribal areas. Under SSA Programme, 109 tribal concentrated districts have been identified to focus programmatic interventions. 12% of the total outlay for SSA is targeted to these 109 tribal concentrated districts in 2014-15. To improve the infrastructural facilities of tribal areas, SSA provides for opening of new schools, construction of school buildings, construction of additional classrooms, Kasturba Gandhi Balika Vidyalayas (KGBV) and residential schools/hostels.

The Ministry of Tribal Affairs is re-engineering some of the existing schemes under the Umbrella Scheme of Education for ST Children. The Ministry, with its mandate of critical gap filling, is re-engineering the education schemes, wherein the existing schemes are merged and subsumed under an Umbrella Scheme. The merger and reorganization of the existing schemes is expected to expand the scope and flexibility of interventions that are presently available under the individual stand-alone schemes. It would provide a cafeteria mode of options for States and Union Territories to draw upon, according to their specific needs and priorities in a bottom up approach. The objective of re-engineering is to provide adequate educational infrastructure for STs and incentive for education for ST children through scholarships. This is to be achieved through convergence of schemes of line Ministries along with simplification of process for availing scholarships and also through technological aids in improving learning activities. The Umbrella Scheme subsumes following existing schemes of the Ministry of Tribal Affairs.

- (i) Establishment and strengthening of Ashram Schools.
- (ii) Establishment and strengthening of Hostels.
- (iii) Vocational Training in Tribal areas.
- (iv) Pre Matric Scholarships.
- (v) Post Matric Scholarships and Upgradation of Merit.

Funds for minor forest produce in Maharashtra

†3184. SHRI RAMDAS ATHAWALE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Central Government has received any proposal for sanction of funds for Minor Forest Produce (MFP) from Government of Maharashtra;

(b) if so, the details thereof, as on date and the current status of this proposal, and

†Original notice of the question was received in Hindi.